

Vidhan Sabha Question

Name of Department : Transport
Starred Question No. : 4704
Date of Reply : 02-03-2022
Subject : Taxi Permit
Question raised by : Smt. Asha Kumari (Dalhousie)
Concerned Minister : Industries Minister

| | Question | Answer |
|-----|-------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------|
| | Will the Industries Minister be pleased to state: | <u>(a) and (b):</u> |
| (a) | is it a fact that Taxi Permit are given for 10 years as per present policy; and | The information is laid on the Table of the House. |
| (b) | if yes, will the Government in view of Covid-19, increase the period to 15 years on the same tax, in view of losses to this sector? | |

Reply to Starred Assembly Question No. 4704 asked by Smt. Asha Kumari (Dalhousie) regarding Taxi Permit.

- (a) At present taxi permits are issued upto 12 years from the date of first registration of the vehicle.

- (b) No Sir. Increasing the period of Taxi Permit beyond 12 years is beyond the scope of State Government as this right is vested with Central Government as per provision of section 59 of Motor Vehicle Act, 1988.
